

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 2717
ANSWERED ON 02ND AUGUST, 2018

CRITERIA FOR ALLOCATION OF FUND FROM CRF

2717. SHRI E.T. MOHAMMED BASHEER:

SHRI M.B. RAJESH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the total amount allocated from the Central Road Funds and the number of roads sanctioned and completed thereunder during the last four years, State-wise details thereof;
- (b) the criteria adopted for allowing CRF to various States;
- (c) whether any case related to Kerala is pending; and
- (d) if so, the details thereof along with the names of roads?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) and (b) The Ministry allocates funds to the States/Union Territories (UTs) for development of State Roads (Non Rural Roads) under the Central Road Fund (CRF) scheme. The funds for development of State roads under CRF scheme are allocated to the States/UTs on the basis of 30 percent weightage to fuel consumption and 70 percent weightage to the geographical area. The fund under CRF is non-lapsable. Apart from this, the Ministry also allocates funds for development of State Roads of Economic Importance and Inter-State Connectivity (EI & ISC) as per the CRF Act, 2000 amended by the Finance Act from time to time.

State/ Union Territory (UT)-wise details of accrual/allocation of funds and release/expenditure under CRF and EI & ISC Schemes during the last four years are at Annexure-I and Annexure-II respectively.

The State/ UT wise number of projects approved / sanctioned and completed for development of State Roads under CRF and EI & ISC Schemes during the last four years are at Annexure-III and Annexure-IV respectively.

(c) and (d) The proposals for development of State roads under CRF and EI and ISC Schemes, including those from the State of Kerala, are approved in accordance with the CRF (State Roads) Rules, 2014 amended from time to time, subject to overall availability of funds and inter-se priority of works.

The proposals not considered for sanction during a financial year, including such proposals received from the State Government of Kerala, are treated as unapproved and not considered as pending.

The State Government of Kerala had forwarded the proposal for Construction of Elamaramkadavu Bridge across Chaliyar river connecting Malappuram and Kozhikkode Districts in May, 2018 for consideration and approval under CRF Scheme. The Ministry requested the State Government of Kerala for resubmission of the proposal giving details of the classification of the road, carriageway width etc., along with undertakings to temporarily arrange additional fund requirements beyond entitled provisions out of the State's resources, not to claim additional fund in excess of annual accrual and that the work shall not suffer any delay for want of additional funds.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 2717 ANSWERED ON 02.08.2018 ASKED BY SHRI E.T. MOHAMMED BASHEER AND SHRI M.B. RAJESH REGARDING CRITERIA FOR ALLOCATION OF FUND FROM CRF

State/ UT-wise details of accrual/allocation and release of funds under CRF Schemes during the last four years

Amount in Rs. Crore

Sl. No	State	2014-15		2015-16		2016-17		2017-18	
		Accrual	Release ^{\$}	Accrual	Release ^{\$}	Accrual	Release ^{\$}	Accrual	Release ^{\$}
1	Andhra Pradesh	143.31	73.12	136.13	178.13	348.72	347.17	316.45	331.48
2	Arunachal Pradesh	48.36	55.00	52.68	20.53	131.11	56.69	122.47	132.74
3	Assam	52.59	42.44	57.86	46.34	144.08	94.03	134.77	48.80
4	Bihar	73.73	83.36	80.88	80.88	200.46	169.70	190.11	25.20
5	Chhattisgarh	89.32	0.00	98.73	84.13	247.30	97.12	231.16	212.28
6	Goa	6.34	2.41	6.62	7.52	17.08	30.06	16.49	16.49
7	Gujarat	162.26	110.42	177.02	61.05	445.09	132.08	412.84	74.57
8	Haryana	73.73	73.73	79.45	79.45	194.74	167.34	180.11	114.14
9	Himachal Pradesh	37.26	0.00	40.59	95.14	100.91	55.41	94.85	92.87
10	Jammu & Kashmir	131.87	43.96	143.93	44.42	357.32	81.90	332.57	332.57
11	Jharkhand	59.46	17.74	65.63	9.10	164.63	110.55	153.23	109.14
12	Karnataka	160.14	170.51	178.18	164.46	450.95	489.63	430.00	430.00
13	Kerala	53.65	54.60	59.88	59.88	150.37	158.49	132.69	132.69
14	Madhya Pradesh	207.18	180.99	226.82	211.98	566.39	128.80	525.83	744.97
15	Maharashtra	269.28	100.00	289.57	432.85	717.66	709.79	660.16	795.28
16	Manipur	13.74	13.35	14.97	7.18	37.48	15.60	34.19	6.82
17	Meghalaya	16.12	5.14	17.56	5.51	42.57	15.29	39.05	13.72
18	Mizoram	12.68	4.23	13.82	4.70	34.18	15.84	31.70	29.89
19	Nagaland	10.04	5.95	10.94	0.11	27.42	16.58	29.17	29.17
20	Odisha	108.08	123.42	119.17	125.98	295.71	168.76	279.93	230.54
21	Punjab	62.89	27.58	67.93	48.22	167.04	71.30	156.63	162.68
22	Rajasthan	241.54	286.44	265.40	72.72	663.06	815.83	617.93	589.58
23	Sikkim	4.76	1.55	5.18	0.00	12.63	9.39	11.64	8.04
24	Tamil Nadu	153.01	155.09	160.33	160.33	392.02	355.12	361.19	303.59
25	Telangana	81.84	81.84	108.23	108.23	258.81	280.73	249.13	249.13
26	Tripura	7.14	6.31	7.77	0.08	19.09	15.05	17.54	3.89
27	Uttar Pradesh	209.56	234.26	227.69	227.69	569.23	219.71	587.07	890.24
28	Uttarakhand	38.32	25.51	41.45	0.42	103.68	13.67	96.16	86.20
29	West Bengal	78.49	85.80	84.91	55.48	210.97	184.01	201.66	145.01
	UTs								
1	A & N Islands	0.00	0.00	6.93		16.89	5.04	16.72	12.60
2	Chandigarh	2.11	0.00	2.63	0.70	5.81	0.81	4.70	0.00
3	Dadar & Nagar Haveli	0.00	0.00	1.33		3.87	0.00	3.78	0.00
4	Daman & Diu	0.00	0.00	0.99		2.70	0.00	2.32	0.00
5	Delhi	22.20	14.59	24.75		64.12	5.54	58.19	1.16
6	Lakshadweep	0.00	0.00	0.00		0.23	0.00	0.00	0.00
7	Puducherry	15.44	15.44	4.95	4.90	10.68	32.80	11.64	11.64
<p>\$- Release may be more that Accrual of current year due release of unspent balance of previous years</p>									

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 2717 ANSWERED ON 02.08.2018 ASKED BY SHRI E.T. MOHAMMED BASHEER AND SHRI M.B. RAJESH REGARDING CRITERIA FOR ALLOCATION OF FUND FROM CRF

State/ UT-wise details of allocation of funds and release/expenditure under EI and ISC Schemes during the last four years

Amount in Rs. Crore

Sl. No.	State	2014-15		2015-16		2016-17		2017-18	
		Alloc	Expd	Alloc	Expd	Alloc	Expd	Alloc.	Expd.
1	Andhra Pradesh		0.00		0.00	25.00	21.94	14.00	11.79
2	Arunachal Pradesh		9.26		22.43	8.00	6.36	9.00	4.57
3	Assam		0.94		6.30	19.50	18.79	29.00	17.03
4	Bihar		0.00		6.41	9.62	8.62	0.00	0.00
5	Chhattisgarh		0.00		0.00	0.00	0.00	0.00	0.00
6	Goa		0.00		7.89	4.00	0.93	34.00	19.78
7	Gujarat		15.16		6.13	2.00	2.00	9.00	8.72
8	Haryana		0.00		1.65	0.00	0.00	0.00	0.00
9	Himachal Pradesh		0.00		0.00	17.00	14.58	20.00	16.70
10	Jammu & Kashmir		12.00		0.00	17.00	11.27	55.00	57.34
11	Jharkhand		11.40		0.00	28.00	26.37	19.70	19.02
12	Karnataka		0.00		34.75	36.00	33.93	15.00	10.50
13	Kerala		20.56		0.00	0.66	0.66	0.00	0.00
14	Madhya Pradesh		0.00		0.00	0.00	0.00	0.00	0.00
15	Maharashtra	250.00	0.00	354.35	9.38	50.00	41.45	10.00	7.59
16	Manipur		0.00		12.72	26.00	24.34	32.00	33.91
17	Meghalaya		0.00		13.67	0.00	0.00	3.50	0.43
18	Mizoram		0.00		0.00	0.00	0.00	0.00	0.00
19	Nagaland		8.00		33.74	32.00	17.66	75.00	61.41
20	Odisha		0.00		18.06	48.00	45.93	50.00	49.98
21	Punjab		0.00		12.71	2.00	0.61	10.00	6.28
22	Rajasthan		0.00		8.21	7.00	6.64	22.60	18.08
23	Sikkim		0.00		0.00	0.00	0.00	6.60	7.32
24	Tamil Nadu		3.79		0.30	52.12	51.13	64.00	63.97
25	Telangana		0.00		2.17	7.00	6.35	10.80	7.62
26	Tripura		0.00		0.00	0.00	0.00	0.00	0.00
27	Uttar Pradesh		12.00		68.77	5.00	1.04	115.00	103.29
28	Uttarakhand		0.00		0.00	0.00	0.00	0.00	0.00
29	West Bengal		0.00		0.00	19.00	15.71	35.00	31.23
	UTs								
1	Andaman & Nicobar Islands	0.50	0.00			0.00	0.00	0.00	0.00
2	Chandigarh	0.50	0.00			0.00	0.00	0.00	0.00
3	Dadar & Nagar Haveli		0.00			0.00	0.00	0.00	0.00
4	Daman & Diu		0.00	1.00		0.00	0.00	0.00	0.00
5	Delhi		0.00			0.00	0.00	0.00	0.00
6	Lakshadweep		0.00			0.00	0.00	0.00	0.00
7	Puducherry		0.00		1.79	0.10	0.04	0.00	0.00
	NHAI					390.00	390.00	120.00	120.00

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 2717 ANSWERED ON 02.08.2018 ASKED BY SHRI E.T. MOHAMMED BASHEER AND SHRI M.B. RAJESH REGARDING CRITERIA FOR ALLOCATION OF FUND FROM CRF

The State/ UT wise number of projects approved / sanctioned and completed for development of State Roads under CRF Schemes during the last four years

(No.)

Sr. No.	State/UTs	2014-15		2015-16		2016-17		2017-18	
		approved	Completed	approved	Completed	approved	Completed	approved	Completed
1	Andhra Pradesh	-	-	1	41	132	41	3	-
2	Arunachal Pradesh	8	-	9	-	16	62	20	-
3	Assam	9	1	16	10	32	4	3	-
4	Bihar	9	3	-	4	-	2	13	-
5	Chhattisgarh	10	1	-	4	5	-	3	-
6	Goa	1	2	-	-	-	1	-	6
7	Gujarat	-	-	9	-	39	2	36	-
8	Haryana	-	1	11	5	15	1	4	7
9	Himachal Pradesh	14	1	44	2	-	6	5	11
10	Jammu & Kashmir	17	2	25	3	22	2	25	1
11	Jharkhand	2	1	5	-	2	-	1	3
12	Karnataka	15	110	-	81	562	101	259	-
13	Kerala	-	6	2	14	29	11	17	1
14	Madhya Pradesh	-	12	27	7	21	4	8	-
15	Maharashtra	85	30	170	27	-	16	-	12
16	Manipur	-	3	4	3	3	1	6	1
17	Meghalaya	-	-	6	1	2	-	3	4
18	Mizoram	-	1	4	-	2	1	1	-
19	Nagaland	1	-	13	-	3	-	2	-
20	Odisha	4	3	22	8	25	6	-	-
21	Punjab	-	2	3	1	19	2	-	-
22	Rajasthan	14	38	56	16	9	7	1	-
23	Sikkim	4	-	4	-	1	-	1	-
24	Tamil Nadu	-	23	78	6	148	122	147	-
25	Telanga	-	-	-	33	85	39	-	-
26	Tripura	1	1	-	1	6	1	-	-
27	Uttar Pradesh	-	12	38	17	40	10	117	-
28	Uttarakhand	10	-	12	5	-	-	-	-
29	West Bengal	6	10	5	2	-	-	2	-
30	Andaman & Nicobar Islands	-	-	6	-	-	-	-	-
31	Chandigarh	-	-	-	-	-	-	-	-
32	Dadar & Nagar Haveli	-	-	-	-	-	-	-	-
33	Daman & Diu	-	-	-	-	-	-	-	-
34	Delhi	-	-	-	-	-	-	-	-
35	Lakshadweep	-	-	-	-	-	-	-	-
36	Puducherry	-	-	-	1	2	2	-	-

ANNEXURE-IV

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 2717 ANSWERED ON 02.08.2018 ASKED BY SHRI E.T. MOHAMMED BASHEER AND SHRI M.B. RAJESH REGARDING CRITERIA FOR ALLOCATION OF FUND FROM CRF

The State/ UT wise number of projects approved / sanctioned and completed for development of State Roads under EI and ISC Schemes during the last four years

(No.)

Sr. No.	State/UTs	2014-15		2015-16		2016-17		2017-18	
		approved	Completed	approved	Completed	approved	Completed	approved	Completed
1	Andhra Pradesh	-	-	1	-	1	-	-	-
2	Arunachal Pradesh	1	-	1	-	3	2	3	-
3	Assam	2	-	-	-	-	-	1	-
4	Bihar	2	-	-	2	-	-	-	-
5	Chhattisgarh	-	-	-	-	-	-	-	-
6	Goa	1	1	-	-	2	-	-	-
7	Gujarat	-	1	-	-	-	-	-	-
8	Haryana	-	-	-	2	-	-	-	-
9	Himachal Pradesh	1	-	1	-	-	1	1	-
10	Jammu & Kashmir	-	-	1	-	-	1	-	-
11	Jharkhand	1	-	1	-	-	-	-	2
12	Karnataka	-	-	-	3	-	2	-	-
13	Kerala	-	-	-	-	-	-	-	-
14	Madhya Pradesh	-	2	-	1	-	-	-	-
15	Maharashtra	-	-	1	-	-	-	-	-
16	Manipur	2	1	-	-	2	-	-	-
17	Meghalaya	-	-	1	-	1	-	3	4
18	Mizoram	1	-	-	-	-	-	-	-
19	Nagaland	2	-	2	-	4	1	6	-
20	Odisha	1	-	2	2	-	-	4	-
21	Punjab	1	-	-	2	1	-	-	-
22	Rajasthan	2	3	1	1	-	1	-	-
23	Sikkim	-	4	-	-	-	-	-	-
24	Tamil Nadu	-	5	2	-	5	-	1	-
25	Telanga	-	-	1	-	-	-	-	-
26	Tripura	-	-	-	-	-	-	-	-
27	Uttar Pradesh	1	-	3	2	-	-	-	-
28	Uttarakhand	-	-	-	-	-	-	-	-
29	West Bengal	-	-	1	-	-	1	-	1
30	Andaman & Nicobar Islands	-	-	-	-	-	-	-	-
31	Chandigarh	-	-	-	-	-	-	-	-
32	Dadar & Nagar Haveli	-	-	-	-	-	-	-	-
33	Daman & Diu	-	-	-	-	-	-	-	-
34	Delhi	-	-	-	-	-	-	-	-
35	Lakshadweep	-	-	-	-	-	-	-	-
36	Puducherry	1	-	-	1	-	-	-	-
